

# **PATNA HIGH COURT**

## **NOTICE**

### **CORRIGENDUM**

It has been detected that consequent upon the wrong entry of Roll Numbers in the answer-sheets of the Main (Written) Examination by some candidates of the District Judge (Entry Level) Direct from Bar Examination-2015, some discrepancies have crept in the result of the Main (Written) Examination. After thorough verification of tabulation, the following modification is being done:-

(1) The candidates, whose Roll Numbers are mentioned below, were wrongly shown to have qualified in the Written Examination for interview in the High Court Notice dated 22.01.2016 displayed on High Court website –

**1111006565    1111006583    1111006624    1111006647.**

Accordingly, the result of the Main (Written) Examination showing them qualified for interview stands cancelled.

(2) Further, the candidates bearing Roll Numbers as mentioned below, who were earlier not shown as qualified for interview in

the aforesaid Court Notice are found to have qualified for interview –

**1111006603      1111006636      1111006667**

The interview dates of these candidates will be notified shortly.

(3) The candidature of the following candidates stands cancelled on account of wrong entry of Roll Number by them –

**1111006563      1111007084.**

(4) (i) There were mismatch of marks in Paper-II in tabulation and collation in respect of about 26 candidates on account of wrong entry of the Roll Numbers;

(ii) Furthermore, some minor variation in the totaling of marks by evaluators of some candidates were noticed.

Save and except the above, these discrepancies have not resulted in any change in the overall results.

Modified Results of the Main (Written) Examination of District Judge (Entry Level) Direct from Bar Examination-2015 are being notified separately.

**By order**

Handwritten signature in blue ink, slanted upwards to the right, with the date '30/6/16' written below it.

**Registrar General**

Patna High Court  
Dated : **30.06.2016**